

**MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**

***WORKSHOP ON –  
KEY ISSUES RELATING TO LAND ACQUISITION LAWS  
(Through online and other modes of communications)***

**DATE: 19<sup>th</sup> November, 2022**

**SCHEDULE**

<b>SESSIONS</b>	<b>TIME</b>	<b>TOPICS</b>
I	10.30 am to 10.35 am	Inaugural session & overview of the Workshop  By: <b>Addl. Director, MPSJA</b>
II	10.35 am to 12.15 pm	(i) Journey of Land Acquisition – From Notification to Award <i>(Issues U/s 4, 9, 11, 18, 23 &amp; 25 of Land Acquisition Act, 1894)</i>  (ii) Issues U/s 28-A, 30, 51, 51-A of Land Acquisition Act, 1894  <i>Followed by open interaction</i>  By: <b>Shri B. P. Maheshwari, Retired District &amp; Sessions Judge</b>
<b><i>TEA BREAK</i></b> (12.15 pm to 12:30 pm)		
III	12.30 pm onwards	An overview of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation & Resettlement Act, 2013  By: <b>Padmesh Shah, Additional Director, MPSJA</b>  <i>Followed by open interaction and Valedictory session</i>

Note: The Schedule is subject to change as per exigencies.

**ADDL. DIRECTOR**